

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-02-2024

Date : 13.02.2024									
S L . N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at ion
1	13833 /2024	13.02.2 024	WP (C) - 41758 /2023	R.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2023-12-22	WRIT BRANC H-5	(S eat No - 53)
2	13834 /2024	13.02.2 024	CRLMC - 173/2 024	R B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S eat No - 2)
3	13836 /2024	13.02.2 024	WP (C) - 2517/ 2024	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-1	(S eat No - 3)
4	13837 /2024	13.02.2 024	CRLMC - 350/2 024	HEMANTA KU DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-16		(S eat No - 3)
5	13838 /2024	13.02.2 024	WP (C) - 2517/ 2024	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	WRIT BRANC H-1	(S eat No - 3)
6	13839 /2024	13.02.2 024	WP (C) - 2361/ 2024	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANC H-7	(S eat No

									- 48)
7	13840 /2024	13.02.2 024	WP (C) - 2808/ 2024	G. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 37)
8	13842 /2024	13.02.2 024	CRLMC - 99/20 24	A C R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-12		(S ea t No - 37)
9	13843 /2024	13.02.2 024	WP (C) - 2808/ 2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 37)
1 0	13844 /2024	13.02.2 024	CRLMC - 5245/ 2023	SAROJ KU. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-03-05	CRIMI NAL MISC	(S ea t No - 5)
1 1	13845 /2024	13.02.2 024	WP (C) - 40638 /2023	J.J. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	WRIT BRANC H-1	(S ea t No - 1)
1 2	13847 /2024	13.02.2 024	CRLMC - 5156/ 2023	K K NATH	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S ea t No - 4)
1 3	13848 /2024	13.02.2 024	MACA- 605/2 020	S. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 1)
1 4	13849 /2024	13.02.2 024	CRLMC - 5156/ 2023	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S ea t No -

									4)
15	13851/2024	13.02.2024	CRLMC - 5291/2023	SRITAM KUMAR MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	CRIMINAL MISC	(Seat No - 5)
16	13852/2024	13.02.2024	CRLMC - 5007/2023	NIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	CRIMINAL MISC	(Seat No - 2)
17	13854/2024	13.02.2024	MACA-764/2017	M/S.P.C.CH HINCHANI	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	MISC. APPEAL SEC.	(Seat No - 1)
18	13855/2024	13.02.2024	ABLAP L- 1016/2024	JR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	BAIL-1	(Seat No - 1)
19	13856/2024	13.02.2024	MACA-764/2017	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	MISC. APPEAL SEC.	(Seat No - 1)
20	13858/2024	13.02.2024	ABLAP L- 1019/2024	A SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	BAIL-1	(Seat No - 5)
21	13860/2024	13.02.2024	MACA-760/2023	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	MISC. APPEAL SEC.	(Seat No - 4)
22	13861/2024	13.02.2024	ABLAP L- 1020/2024	KK NATH	C.O.	COURT NO. 15	Order Dtd. 2024-02-09		(Seat No - 4)
23	13862/2024	13.02.2024	MACA-760/2023	S.K. SINGH	C.O.	COURT NO. 15		MISC. APPEAL SEC.	(Seat No - 4)

									- 4)
2 4	13863 /2024	13.02.2 024	ABLAP L- 966/2 024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t No - 4)
2 5	13864 /2024	13.02.2 024	ABLAP L- 879/2 024	SP SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 7)
2 6	13865 /2024	13.02.2 024	MACA- 614/2 023	PRADEEP KUMAR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 6)
2 7	13866 /2024	13.02.2 024	ABLAP L- 957/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 1	(S ea t No - 6)
2 8	13867 /2024	13.02.2 024	MACA- 614/2 023	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 6)
2 9	13868 /2024	13.02.2 024	MACA- 536/2 022	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 1)
3 0	13869 /2024	13.02.2 024	MACA- 536/2 022	S.R. OJHA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 1)
3 1	13870 /2024	13.02.2 024	ABLAP L- 1018/ 2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t No - 1)
3 2	13872 /2024	13.02.2 024	BLAPL - 255/2	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t

			024						No - 1)
33	13873 /2024	13.02.2024	BLAPL - 271/2024	SK BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL-2	(Seat No - 7)
34	13874 /2024	13.02.2024	MACA-503/2023	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	MISC. APPEAL SEC.	(Seat No - 1)
35	13876 /2024	13.02.2024	ABLAPL-1015/2024	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No - 1)
36	13877 /2024	13.02.2024	WP (C) - 3154/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No - 17)
37	13879 /2024	13.02.2024	WP (C) - 6387/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Seat No - 23)
38	13881 /2024	13.02.2024	WP (C) - 6228/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No - 19)
39	13883 /2024	13.02.2024	WP (C) - 2070/2024	DEBASIS ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No - 12)
40	13884 /2024	13.02.2024	WP (C) - 2003/2024	DEBASIS ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No -)

									- 12)
4 1	13887 /2024	13.02.2 024	WP (C) - 2034/ 2024	DEBASIS ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANC H-3	(S ea t No - 12)
4 2	13889 /2024	13.02.2 024	WP (C) - 3133/ 2023	H.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANC H-4	(S ea t No - 17)
4 3	13890 /2024	13.02.2 024	CONTC - 7585/ 2023	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	CONTE MPT	(S ea t No - 8)
4 4	13892 /2024	13.02.2 024	WP (C) - 36206 /2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-8	(S ea t No - 41)
4 5	13893 /2024	13.02.2 024	WP (C) - 5834/ 2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-8	(S ea t No - 43)
4 6	13894 /2024	13.02.2 024	WP (C) - 5545/ 2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-5	(S ea t No - 47)
4 7	13896 /2024	13.02.2 024	WP (C) - 20654 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-8	(S ea t No - 43)
4 8	13898 /2024	13.02.2 024	WP (C) -	S. DAS	C.O.	COURT NO.	Order Dtd. 2024-02-06	WRIT BRANC	(S ea

			36699 /2022			11		H-7	t No - 48)
4 9	13899 /2024	13.02.2 024	WP (C) - 13085 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-6	(S ea t No - 16)
5 0	13900 /2024	13.02.2 024	WP (C) - 9571/ 2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-6	(S ea t No - 25)
5 1	13902 /2024	13.02.2 024	WP (C) - 21387 /2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-5	(S ea t No - 20)
5 2	13911 /2024	13.02.2 024	WP (C) - 33656 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-3	(S ea t No - 33)
5 3	13913 /2024	13.02.2 024	WP (C) - 8196/ 2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-3	(S ea t No - 33)
5 4	13915 /2024	13.02.2 024	WP (C) - 33660 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-3	(S ea t No - 33)
5 5	13917 /2024	13.02.2 024	WP (C) - 6632/ 2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-1	(S ea t No - 2)

56	13919 /2024	13.02.2 024	WP (C) - 35328 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-1	(S ea t No - 1)
57	13921 /2024	13.02.2 024	WP (C) - 35326 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-1	(S ea t No - 1)
58	13925 /2024	13.02.2 024	BLAPL - 11290 /2023	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 7)
59	13926 /2024	13.02.2 024	WP (C) - 33448 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-1	(S ea t No - 30)
60	13928 /2024	13.02.2 024	WP (C) - 35324 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-1	(S ea t No - 1)
61	13929 /2024	13.02.2 024	CRLMC - 3243/ 2023	K.R. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S ea t No - 6)
62	13930 /2024	13.02.2 024	WP (C) - 33446 /2022	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H-1	(S ea t No - 30)
63	13944 /2024	13.02.2 024	BLAPL - 13576 /2023	PRADEEPTA KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL- 1	(S ea t No - 2)
64	13947 /2024	13.02.2 024	BLAPL - 13471	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL- 2	(S ea t

			/2023						No - 8)
65	13955 /2024	13.02.2024	WA-200/2023	SANJAY KU. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No - 3)
66	13963 /2024	13.02.2024	CRLMA - 161/2018	H. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 8)
67	13964 /2024	13.02.2024	CRLMA - 163/2018	H. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 8)
68	13966 /2024	13.02.2024	BLAPL - 743/2024	BP TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL-1	(Seat No - 4)
69	13968 /2024	13.02.2024	BLAPL - 735/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No - 4)
70	13969 /2024	13.02.2024	BLAPL - 737/2024	KC PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL-1	(Seat No - 3)
71	13971 /2024	13.02.2024	BLAPL - 312/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No - 3)
72	13972 /2024	13.02.2024	CRLMA - 162/2018	H. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	BAIL-2	(Seat No - 8)
73	13974 /2024	13.02.2024	BLAPL -	J.P. KAR	C.O.	COURT NO. 8	Order Dtd. 2024-01-18	BAIL-2	(Seat

			12230 /2023						t No - 8)
7 4	13975 /2024	13.02.2 024	BLAPL - 298/2 024	TR DAS	C.O.	COURT NO. 8	Order Dtd. 2024-02-08	BAIL- 1	(S ea t No - 3)
7 5	13977 /2024	13.02.2 024	BLAPL - 90/20 24	PK MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-02-12		(S ea t No - 3)
7 6	13983 /2024	13.02.2 024	CMP- 1567/ 2023	SATRUGHNA DASH (A)	C.O.	COURT NO. 8	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 19)
7 7	13987 /2024	13.02.2 024	BLAPL - 103/2 024	M. R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-02-08		(S ea t No - 19)
7 8	13990 /2024	13.02.2 024	CMP- 200/2 023	S MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2024-02-09	WRIT BRANC H-6	(S ea t No - 16)
7 9	13992 /2024	13.02.2 024	WP (C) - 22219 /2010	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-02-08	WRIT BRANC H-4	(S ea t No - 19)
8 0	13994 /2024	13.02.2 024	WP (C) - 30466 /2023	B K PATI	C.O.	COURT NO. 8	Order Dtd. 2024-02-06	WRIT BRANC H-8	(S ea t No - 40)
8 1	13995 /2024	13.02.2 024	WP (C) -	P.K. ROUTRAY	C.O.	COURT NO. 2		WRIT BRANC	(S ea

			447/2 024			OLD		H-3	t No - 51)
8 2	13996 /2024	13.02.2 024	BLAPL - 14411 /2023	R.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 9)
8 3	13997 /2024	13.02.2 024	ABLAP L- 12542 /2022	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 7)
8 4	14000 /2024	13.02.2 024	CRLA- 1232/ 2023	B K PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-02-12	CRIMI NAL APPEA L	(S ea t No - 9)
8 5	14002 /2024	13.02.2 024	BLAPL - 10306 /2023	M.R. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 10)
8 6	14007 /2024	13.02.2 024	BLAPL - 10306 /2023	M.R. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 10)
8 7	14009 /2024	13.02.2 024	RSA- 263/2 023	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-02-16		(S ea t No - 10)
8 8	14011 /2024	13.02.2 024	ABLAP L- 4650/ 2022	SATYANARAY AN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-05	BAIL- 1	(S ea t No - 1)
8 9	14012 /2024	13.02.2 024	WP (C) - 32067	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-19	WRIT BRANC H-8	(S ea t

			/2022						No - 29)
90	14014/2024	13.02.2024	WP (C) - 32081/2021	ARUN KUMAR NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Seat No - 21)
91	14015/2024	13.02.2024	CONTC - 2114/2022	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-09	CONTE MPT	(Seat No - 1)
92	14016/2024	13.02.2024	WP (C) - 32081/2021	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Seat No - 21)
93	14017/2024	13.02.2024	CONTC - 542/2024	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22		(Seat No - 21)
94	14018/2024	13.02.2024	ARBA-15/2023	G. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-03-04		(Seat No - 21)
95	14019/2024	13.02.2024	ARBA-15/2023	R.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-03-04		(Seat No - 21)
96	14020/2024	13.02.2024	CONTC - 556/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Seat No - 21)
9	14021	13.02.2	ABLAP	P.N. NAYAK	C.O.	COURT	Order Dtd. 2024-02-12	BAIL-	(S

7	/2024	024	L- 12587 /2022			NO. 2 OLD		2	ea t No - 7)
9 8	14023 /2024	13.02.2 024	CONTC - 541/2 024	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22		(S ea t No - 7)
9 9	14024 /2024	13.02.2 024	ABLAP L- 5269/ 2020	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 7)
1 0 0	14025 /2024	13.02.2 024	CONTC - 240/2 024	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15		(S ea t No - 7)
1 0 1	14026 /2024	13.02.2 024	ABLAP L- 15903 /2022	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	BAIL- 1	(S ea t No - 1)
1 0 2	14027 /2024	13.02.2 024	CONTC - 275/2 024	SANJAY KU. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-09		(S ea t No - 1)
1 0 3	14028 /2024	13.02.2 024	MATA- 361/2 023	B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEA L	(S ea t No - 4)
1 0 4	14029 /2024	13.02.2 024	MATA- 299/2 023	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	FIRST APPEA L	(S ea t No - 4)
1 0 5	14031 /2024	13.02.2 024	WP (C) - 2532/ 2024	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-06	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 12

								-3)	2)
106	14033/2024	13.02.2024	WP (C) - 9516/2018	M.K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
107	14035/2024	13.02.2024	WP (C) - 251/2024	S.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
108	14037/2024	13.02.2024	WP (C) - 700/2018	D.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-16	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
109	14039/2024	13.02.2024	CONTC - 5807/2022	R.N.DASMOH APATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-24	CONTE MPT	(Seat No - 7)
110	14040/2024	13.02.2024	MATA-221/2023	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	FIRST APPEAL	(Seat No - 4)
111	14041/2024	13.02.2024	WP (C) - 2917/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)
112	14042/2024	13.02.2024	MATA-392/2023	S. DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No - 4)
113	14044/2024	13.02.2024	WP (C) - 2868/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 37)

)
1 1 4	14045 /2024	13.02.2 024	WP (C) - 25649 /2012	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 43)
1 1 5	14046 /2024	13.02.2 024	WP (C) - 3393/ 2014	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-2	(S ea t No - 9)
1 1 6	14048 /2024	13.02.2 024	WP (C) - 17312 /2018	G.C. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
1 1 7	14049 /2024	13.02.2 024	WP (C) - 17312 /2018	S.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
1 1 8	14050 /2024	13.02.2 024	WP (C) - 3105/ 2024	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 41)
1 1 9	14051 /2024	13.02.2 024	WP (C) - 3027/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 35)
1 2 0	14052 /2024	13.02.2 024	WP (C) - 3025/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 35)
1 2 1	14053 /2024	13.02.2 024	WP (C) - 3001/ 2024	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No

									- 35)
1 2 2	14054 /2024	13.02.2 024	WP (C) - 3007/ 2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 35)
1 2 3	14055 /2024	13.02.2 024	WP (C) - 2987/ 2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
1 2 4	14056 /2024	13.02.2 024	WP (C) - 2876/ 2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 37)
1 2 5	14057 /2024	13.02.2 024	WP (C) - 2878/ 2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 37)
1 2 6	14058 /2024	13.02.2 024	WP (C) - 77/20 24	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 21)
1 2 7	14059 /2024	13.02.2 024	WP (C) - 2270/ 2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 16)
1 2 8	14060 /2024	13.02.2 024	WP (C) - 41523 /2021	ANIMA KUMARI DEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-2	(S ea t No - 6)
1 2	14062 /2024	13.02.2 024	WP (C) -	M R ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC	(S ea

9			2536/ 2024			OLD		H-1	t No - 3)
1 3 0	14064 /2024	13.02.2 024	WP (C) - 2534/ 2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-1	(S ea t No - 3)
1 3 1	14065 /2024	13.02.2 024	WP (C) - 3128/ 2024	ACHYUTANAN DA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-8	(S ea t No - 41)
1 3 2	14067 /2024	13.02.2 024	WP (C) - 2848/ 2024	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 37)
1 3 3	14068 /2024	13.02.2 024	WP (C) - 1983/ 2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-2	(S ea t No - 6)
1 3 4	14070 /2024	13.02.2 024	WP (C) - 2402/ 2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANC H-8	(S ea t No - 40)
1 3 5	14072 /2024	13.02.2 024	WP (C) - 2993/ 2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 21)
1 3 6	14073 /2024	13.02.2 024	WP (C) - 22538 /2019	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-3	(S ea t No - 28)
1 3	14075 /2024	13.02.2 024	WP (C) -	M/S.H.N.MO HAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-08	WRIT BRANC	(S ea

7			16711 /2017			OLD		H-1	t No - 30)
1 3 8	14077 /2024	13.02.2 024	WP (C) - 16711 /2017	SARAT KU.BAHUBAL ENDRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANC H-1	(S ea t No - 30)
1 3 9	14078 /2024	13.02.2 024	WP (C) - 16711 /2017	M/S.H.N.MO HAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANC H-1	(S ea t No - 30)
1 4 0	14089 /2024	13.02.2 024	WP (C) - 26032 /2023	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANC H-7	(S ea t No - 48)
1 4 1	14090 /2024	13.02.2 024	WP (C) - 26386 /2023	S.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANC H-2	(S ea t No - 8)
1 4 2	14092 /2024	13.02.2 024	WP (C) - 26392 /2023	S.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANC H-2	(S ea t No - 8)
1 4 3	14094 /2024	13.02.2 024	WP (C) - 32972 /2023	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANC H-4	(S ea t No - 38)
1 4 4	14095 /2024	13.02.2 024	WP (C) - 2833/ 2024	P.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-4	(S ea t No - 37)
1	14098	13.02.2	CONTC	B. NAYAK	C.O.	COURT	Order Dtd. 2024-02-09	CONTE	(S

45	/2024	024	- 2256/ 2019			NO. 10		MPT	ea t No - 1)
146	14099 /2024	13.02.2 024	CONTC - 2256/ 2019	B. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	CONTE MPT	(S ea t No - 1)
147	14100 /2024	13.02.2 024	CONTC - 8092/ 2023	A.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	CONTE MPT	(S ea t No - 4)
148	14101 /2024	13.02.2 024	CONTC - 10077 /2023	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-03-15	CONTE MPT	(S ea t No - 6)
149	14102 /2024	13.02.2 024	CONTC - 5769/ 2021	B.B NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	CONTE MPT	(S ea t No - 3)
150	14103 /2024	13.02.2 024	CONTC - 5769/ 2021	B.B. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	CONTE MPT	(S ea t No - 3)
151	14104 /2024	13.02.2 024	MACA- 103/2 023	R.K. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 1)
152	14105 /2024	13.02.2 024	MACA- 103/2 023	S.K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	MISC. APPEA L SEC.	(S ea t No - 1)
153	14106 /2024	13.02.2 024	WP (C) - 12291 /2015	M.M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-6	(S ea t No - 24)

)	
154	14107/2024	13.02.2024	WP (C) - 12291/2015	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No - 24)
155	14108/2024	13.02.2024	WP (C) - 12289/2015	M.M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No - 24)
156	14109/2024	13.02.2024	WP (C) - 12289/2015	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No - 24)
157	14110/2024	13.02.2024	WP (C) - 2964/2024	PRAMOD KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-5	(Seat No - 21)
158	14111/2024	13.02.2024	WP (C) - 42654/2023	P.N. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-7	(Seat No - 18)
159	14112/2024	13.02.2024	WP (C) - 2692/2024	A.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Seat No - 7)
160	14113/2024	13.02.2024	WP (C) - 3015/2024	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No - 35)
161	14114/2024	13.02.2024	WP (C) - 3101/2024	P.R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH-8	(Seat No

									- 41)
1 6 2	14115 /2024	13.02.2 024	WP (C) - 3101/ 2024	P.R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-8	(S ea t No - 41)
1 6 3	14116 /2024	13.02.2 024	WP (C) - 2976/ 2024	A.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-5	(S ea t No - 21)
1 6 4	14117 /2024	13.02.2 024	WP (C) - 2992/ 2024	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-5	(S ea t No - 21)
1 6 5	14118 /2024	13.02.2 024	WP (C) - 2990/ 2024	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-5	(S ea t No - 21)
1 6 6	14119 /2024	13.02.2 024	WP (C) - 2977/ 2024	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-5	(S ea t No - 21)
1 6 7	14120 /2024	13.02.2 024	RSA- 375/2 009	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-12	SECON D APPEA L	(S ea t No - 3)
1 6 8	14121 /2024	13.02.2 024	WP (C) - 2953/ 2024	A.K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-5	(S ea t No - 21)
1 6	14122 /2024	13.02.2 024	WP (C) -	BHABANI SANKAR	C.O.	COURT NO.	Order Dtd. 2024-02-09	WRIT BRANC	(S ea

9			2884/ 2024	PRADHAN		10		H-4	t No - 37)
1 7 0	14123 /2024	13.02.2 024	WP (C) - 2872/ 2024	BHABANI SANKAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 37)
1 7 1	14124 /2024	13.02.2 024	WP (C) - 2871/ 2024	BHABANI SANKAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 37)
1 7 2	14125 /2024	13.02.2 024	WP (C) - 2873/ 2024	BHABANI SANKAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 37)
1 7 3	14126 /2024	13.02.2 024	ABLAP L- 6698/ 2023	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 11)
1 7 4	14127 /2024	13.02.2 024	SA- 218/2 000	K N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-12	SECON D APPEA L	(S ea t No - 3)
1 7 5	14128 /2024	13.02.2 024	BLAPL - 7541/ 2023	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 9)
1 7 6	14129 /2024	13.02.2 024	CRLMC - 242/2 024	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-09		(S ea t No - 9)
1 7 7	14130 /2024	13.02.2 024	CRLA- 118/2	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL	(S ea

7			021					APPEAL	t No - 5)
178	14131/2024	13.02.2024	CRLMC - 258/2024	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-09		(Seat No - 5)
179	14132/2024	13.02.2024	CRLA-498/2010	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	CRIMINAL APPEAL	(Seat No - 10)
180	14133/2024	13.02.2024	CRLA-193/2018	M.K. RATH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)
181	14134/2024	13.02.2024	CRLMC - 269/2024	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-09		(Seat No - 5)
182	14135/2024	13.02.2024	WP (C) - 2364/2024	KIRTAN DANG	C.O.	COURT NO. 5	Order Dtd. 2024-02-12	WRIT BRANCH-7	(Seat No - 48)
183	14136/2024	13.02.2024	CRLMC - 270/2024	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-09		(Seat No - 48)
184	14137/2024	13.02.2024	WP (C) - 2346/2024	KIRTAN DANG	C.O.	COURT NO. 5	Order Dtd. 2024-02-12	WRIT BRANCH-7	(Seat No - 48)
185	14138/2024	13.02.2024	CRLMC - 297/2	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-12		(Seat No - 48)

			024						No - 48)
1 8 6	14139 /2024	13.02.2 024	WP (C) - 2342/ 2024	KIRTAN DANG	C.O.	COURT NO. 5	Order Dtd. 2024-02-12	WRIT BRANC H-7	(S ea t No - 48)
1 8 7	14140 /2024	13.02.2 024	CRLMC - 300/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-12		(S ea t No - 48)
1 8 8	14141 /2024	13.02.2 024	WP (C) - 32033 /2023	P.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANC H-2	(S ea t No - 9)
1 8 9	14142 /2024	13.02.2 024	CRLMC - 326/2 024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(S ea t No - 9)
1 9 0	14143 /2024	13.02.2 024	WP (C) - 1702/ 2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-8	(S ea t No - 39)
1 9 1	14144 /2024	13.02.2 024	WP (C) - 1705/ 2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-8	(S ea t No - 39)
1 9 2	14145 /2024	13.02.2 024	WP (C) - 2831/ 2024	A.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANC H-4	(S ea t No - 37)
1 9 9	14146 /2024	13.02.2 024	WP (C) -	K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-02-12	WRIT BRANC	(S ea

3			14556 /2017			23		H-8	t No - 29)
1 9 4	14147 /2024	13.02.2 024	WP (C) - 14556 /2017	K.P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 29)
1 9 5	14148 /2024	13.02.2 024	WP (C) - 7950/ 2016	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 41)
1 9 6	14149 /2024	13.02.2 024	WP (C) - 7950/ 2016	N.CH. SINHA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 41)
1 9 7	14150 /2024	13.02.2 024	CMP- 1474/ 2023	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-3	(S ea t No - 13)
1 9 8	14151 /2024	13.02.2 024	CMP- 103/2 024	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-7	(S ea t No - 15)
1 9 9	14152 /2024	13.02.2 024	CMP- 45/20 24	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 54)
2 0 0	14153 /2024	13.02.2 024	WP (C) - 22555 /2015	K.N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	WRIT BRANC H-8	(S ea t No - 43)

)
201	14154/2024	13.02.2024	WP (C) - 2048/2024	HARISH CHANDRA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANCH-3	(Seat No - 12)
202	14155/2024	13.02.2024	WP (C) - 1442/2024	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 22)
203	14156/2024	13.02.2024	WP (C) - 6650/2021	B. BARAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANCH-6	(Seat No - 35)
204	14157/2024	13.02.2024	WP (C) - 20713/2017	D.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
205	14158/2024	13.02.2024	CRLMC - 226/2024	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(Seat No - 19)
206	14159/2024	13.02.2024	CRLMC - 208/2024	BISWANATH BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(Seat No - 19)
207	14160/2024	13.02.2024	CRLMC - 67/2024	D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(Seat No - 19)
208	14161/2024	13.02.2024	CRLMC - 5560/	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 19)

			2023						No - 1)
209	14162/2024	13.02.2024	CONTC - 9676/2023	SOURAVA CH. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	CONTE MPT	(Seat No - 2)
210	14163/2024	13.02.2024	CRLMC - 5488/2023	S.K. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 7)
211	14164/2024	13.02.2024	CRLMC - 317/2024	S.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02-09		(Seat No - 7)
212	14165/2024	13.02.2024	CRLMC - 301/2024	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-09		(Seat No - 7)
213	14166/2024	13.02.2024	CONTC - 9677/2023	SOURAVA CH. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	CONTE MPT	(Seat No - 2)
214	14167/2024	13.02.2024	CRLMC - 274/2024	M.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-09		(Seat No - 2)
215	14168/2024	13.02.2024	WP (C) - 2497/2024	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANCH-8	(Seat No - 40)
216	14169/2024	13.02.2024	CRLMC - 263/2024	R.K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-02-09		(Seat No - 40)

2 1 7	14170 /2024	13.02.2 024	WP (C) - 2883/ 2024	ER. DEBASHISHA HOTA	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	WRIT BRANC H-4	(S ea t No - 37)
2 1 8	14171 /2024	13.02.2 024	ABLAP L- 16263 /2021	NIRANJAN ROUT	C.O.	COURT NO. 7	Order Dtd. 2022-09-24	BAIL- 1	(S ea t No - 6)
2 1 9	14172 /2024	13.02.2 024	CRLMC - 254/2 024	ASHOK KUMAR SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-02-09		(S ea t No - 6)
2 2 0	14173 /2024	13.02.2 024	CRLMC - 248/2 024	A.K. JATI	C.O.	COURT NO. 7	Order Dtd. 2024-02-09		(S ea t No - 6)
2 2 1	14174 /2024	13.02.2 024	WP (C) - 2426/ 2017	PRADEEP SETHI	C.O.	COURT NO. 7	Order Dtd. 2024-02-06	WRIT BRANC H-5	(S ea t No - 32)
2 2 2	14175 /2024	13.02.2 024	CRLMC - 244/2 024	A. KALASH	C.O.	COURT NO. 7	Order Dtd. 2024-02-09		(S ea t No - 32)
2 2 3	14176 /2024	13.02.2 024	CRLMC - 227/2 024	A. KALASH	C.O.	COURT NO. 7	Order Dtd. 2024-02-09		(S ea t No - 32)
2 2 4	14177 /2024	13.02.2 024	WP (C) - 32797 /2021	HEERA DAS	C.O.	COURT NO. 7	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 39)

2 2 5	14178 /2024	13.02.2 024	WP (C) - 13569 /2015	D. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2022-08-29	WRIT BRANC H-4	(S ea t No - 37)
2 2 6	14179 /2024	13.02.2 024	WP (C) - 3124/ 2024	M.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 41)
2 2 7	14180 /2024	13.02.2 024	WP (C) - 32790 /2021	HEERA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 39)
2 2 8	14181 /2024	13.02.2 024	WP (C) - 3020/ 2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-12	WRIT BRANC H-6	(S ea t No - 35)
2 2 9	14182 /2024	13.02.2 024	WP (C) - 3060/ 2024	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 35)
2 3 0	14183 /2024	13.02.2 024	WP (C) - 3107/ 2024	S. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 41)
2 3 1	14184 /2024	13.02.2 024	WP (C) - 34538 /2021	S.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
2 3 2	14185 /2024	13.02.2 024	WP (C) - 3046/ 2024	R K MEHER	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No

									- 35)
2 3 3	14186 /2024	13.02.2 024	WP (C) - 2143/ 2024	D.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 32)
2 3 4	14187 /2024	13.02.2 024	WPC (O AC) - 488/2 014	R C MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	OA Branc h	(S ea t No - 1)
2 3 5	14188 /2024	13.02.2 024	WP (C) - 34538 /2021	S.P.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
2 3 6	14189 /2024	13.02.2 024	WP (C) - 2150/ 2024	TRIBIKRAM MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 32)
2 3 7	14190 /2024	13.02.2 024	WPC (O A) - 2275/ 2016	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	OA Branc h	(S ea t No - 1)
2 3 8	14191 /2024	13.02.2 024	WP (C) - 2156/ 2024	A.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 32)
2 3 9	14192 /2024	13.02.2 024	WPC (O A) - 2272/ 2016	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	OA Branc h	(S ea t No - 1)
2 4 0	14193 /2024	13.02.2 024	WP (C) - 34533 /2021	S.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI	(S ea t No

								SION BENCH -3)	- 12 1)
2 4 1	14194 /2024	13.02.2 024	WP (C) - 34533 /2021	S.P.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
2 4 2	14195 /2024	13.02.2 024	WP (C) - 2371/ 2024	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H-7	(S ea t No - 48)
2 4 3	14196 /2024	13.02.2 024	WPC (O A) - 2273/ 2016	BIKRAM SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	OA Branc h	(S ea t No - 1)
2 4 4	14197 /2024	13.02.2 024	WPC (O A) - 2274/ 2016	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	OA Branc h	(S ea t No - 1)
2 4 5	14198 /2024	13.02.2 024	CONTC - 2480/ 2023	BASUDEV BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	CONTE MPT	(S ea t No - 6)
2 4 6	14199 /2024	13.02.2 024	WP (C) - 2596/ 2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
2 4 7	14200 /2024	13.02.2 024	CRLMC - 231/2 024	D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(S ea t No - 12 2)
2 4 8	14201 /2024	13.02.2 024	CONTC - 710/2 024	HK MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(S ea t No

									- 12 2)
2 4 9	14202 /2024	13.02.2 024	CRLMC - 260/2 024	K.P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-12		(S ea t No - 12 2)
2 5 0	14203 /2024	13.02.2 024	WP (C) - 16724 /2023	S.K.MOHANT Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
2 5 1	14204 /2024	13.02.2 024	CRLMC - 289/2 024	A.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12		(S ea t No - 10 2)
2 5 2	14205 /2024	13.02.2 024	CONTC - 721/2 024	KUNJA SUNDAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12	CONTE MPT	(S ea t No - 2)
2 5 3	14206 /2024	13.02.2 024	CRLMC - 304/2 024	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12		(S ea t No - 2)
2 5 4	14207 /2024	13.02.2 024	CONTC - 625/2 024	GK NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12	CONTE MPT	(S ea t No - 7)
2 5 5	14208 /2024	13.02.2 024	CONTC - 716/2 024	L K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12		(S ea t No - 7)
2 5 6	14209 /2024	13.02.2 024	WP (C) - 3032/ 2024	MANOJ KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No -

									35)
257	14210/2024	13.02.2024	CONTC - 10329/2023	MAHESWAR JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	CONTE MPT	(Seat No - 1)
258	14211/2024	13.02.2024	CONTC - 712/2024	MANGUL NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 1)
259	14212/2024	13.02.2024	WP (C) - 3077/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-6	(Seat No - 35)
260	14213/2024	13.02.2024	CONTC - 622/2024	GK NANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 35)
261	14214/2024	13.02.2024	CRLMC - 316/2024	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 35)
262	14215/2024	13.02.2024	CONTC - 271/2024	MR ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 35)
263	14216/2024	13.02.2024	RPFAM - 402/2023	PRADIPTA KU MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	FIRST APPEAL	(Seat No - 5)
264	14217/2024	13.02.2024	CONTC - 232/2024	SUDARSAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No -

									5)
265	14218/2024	13.02.2024	WP (C) - 3113/2024	S. K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-8	(Seat No - 41)
266	14219/2024	13.02.2024	CMP-1260/2023	KAMIL RASHID	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-1	(Seat No - 49)
267	14220/2024	13.02.2024	WP (C) - 3125/2024	S. K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-8	(Seat No - 41)
268	14221/2024	13.02.2024	WP (C) - 6225/2023	SURENDRA KUMAR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
269	14222/2024	13.02.2024	CMP-1593/2023	B.K.PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
270	14223/2024	13.02.2024	CONTC - 614/2024	RR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 19)
271	14224/2024	13.02.2024	CONTC - 720/2024	HEERA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 19)
272	14225/2024	13.02.2024	WP (C) - 2841/	D. BISWAL	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat

			2024			COURT			No - 37)
273	14226/2024	13.02.2024	CMP-1595/2023	SAMBEET PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
274	14227/2024	13.02.2024	CONTC - 613/2024	RASHMI RANJAN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	CONTE MPT	(Seat No - 2)
275	14228/2024	13.02.2024	CONTC - 215/2024	M NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 2)
276	14229/2024	13.02.2024	WP (C) - 2838/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 37)
277	14230/2024	13.02.2024	CMP-460/2023	H.M.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-1	(Seat No - 4)
278	14231/2024	13.02.2024	CONTC - 218/2024	M NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12		(Seat No - 4)
279	14232/2024	13.02.2024	WP (C) - 2832/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 37)
280	14233/2024	13.02.2024	CRLMC - 5173/2023	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	CRIMINAL MISC	(Seat No

									-4)
281	14234/2024	13.02.2024	CMP-1588/2023	SAMBEET PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
282	14235/2024	13.02.2024	WP (C) - 2909/2024	MRUTYUNJAY PAGAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)
283	14236/2024	13.02.2024	WP (C) - 3006/2024	D.P.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-6	(Seat No - 35)
284	14237/2024	13.02.2024	WP (C) - 23953/2019	MANOJ KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
285	14238/2024	13.02.2024	WP (C) - 23951/2019	MANOJ KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
286	14239/2024	13.02.2024	CRLMC - 140/2024	H. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 2)
287	14240/2024	13.02.2024	CRLMP - 79/2024	NIRANJAN ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-09	WRIT BRANCH-7	(Seat No - 10)
288	14241/2024	13.02.2024	CRP-3/2020	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	CIVIL REVISION	(Seat

								No-1)
289	14242/2024	13.02.2024	WP (C) - 2893/2024	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-12	WRIT BRANCH-4 (Seat No-37)
290	14243/2024	13.02.2024	CMP-1550/2023	JAGAJIBAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	WRIT BRANCH-4 (Seat No-19)
291	14244/2024	13.02.2024	WP (C) - 2891/2024	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-12	WRIT BRANCH-4 (Seat No-37)
292	14245/2024	13.02.2024	WP (C) - 37477/2023	C. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-11-23	WRIT BRANCH-6 (Seat No-25)
293	14246/2024	13.02.2024	WP (C) - 34897/2023	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANCH-8 (Seat No-39)
294	14247/2024	13.02.2024	WP (C) - 40546/2021	K C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-3) (Seat No-121)
295	14248/2024	13.02.2024	WP (C) - 33441/2023	SHRADHASHREE ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH-1 (Seat No-30)
2	14249	13.02.2024	WP (C)	MANGUL	C.O.	COURT	Order Dtd. 2024-02-12	WRIT (S

96	/2024	024	- 2863/ 2024	NAIK		NO. 1		BRANCH-4	eat No - 37)
297	14250 /2024	13.02.2 024	WP (C) - 33456 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S eat No - 30)
298	14251 /2024	13.02.2 024	WP (C) - 36537 /2021	G S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 12 1)
299	14252 /2024	13.02.2 024	WP (C) - 22108 /2023	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-5	(S eat No - 53)
300	14253 /2024	13.02.2 024	WP (C) - 37718 /2023	P CH DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-04	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 6)
301	14254 /2024	13.02.2 024	WP (C) - 2879/ 2024	SANKET KANUNGO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S eat No - 37)
302	14255 /2024	13.02.2 024	WA- 2914/ 2023	P K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-09	WRIT APPEA L	(S eat No - 3)
303	14256 /2024	13.02.2 024	WP (C) - 3019/ 2024	BISWARANJA N PARAMGURU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S eat No - 35

)	
304	14257/2024	13.02.2024	WP (C) - 13328/2022	SOUMYASARATHI DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
305	14258/2024	13.02.2024	WP (C) - 2815/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH H-4	(Seat No - 37)
306	14259/2024	13.02.2024	WP (C) - 13328/2022	R K DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
307	14260/2024	13.02.2024	WP (C) - 1471/2024	C. R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH H-5	(Seat No - 22)
308	14261/2024	13.02.2024	WP (C) - 3022/2024	ABINASH SUNDARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH H-6	(Seat No - 35)
309	14262/2024	13.02.2024	WP (C) - 2989/2024	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH H-5	(Seat No - 21)
310	14263/2024	13.02.2024	WP (C) - 3033/2024	MANAS RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH H-6	(Seat No - 35)
311	14265/2024	13.02.2024	WP (C) - 2919/	MANGUL NAIK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-02-12	WRIT BRANCH H-5	(Seat

			2024			COURT			No - 21)
312	14266/2024	13.02.2024	WP (C) - 831/2024	SARAT DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-7	(Seat No - 44)
313	14267/2024	13.02.2024	WP (C) - 2842/2024	D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 37)
314	14268/2024	13.02.2024	WP (C) - 2923/2024	MANGUL NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)
315	14269/2024	13.02.2024	WP (C) - 2927/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)
316	14270/2024	13.02.2024	WP (C) - 2963/2024	KALPATARU PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)
317	14271/2024	13.02.2024	WP (C) - 2966/2024	J. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)
318	14272/2024	13.02.2024	WP (C) - 2985/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-12	WRIT BRANCH-5	(Seat No - 21)

3 1 9	14273 /2024	13.02.2 024	WP (C) - 3012/ 2024	PRADIPTA KUMAR PATTANAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-12	WRIT BRANC H-6	(S ea t No - 35)
3 2 0	14274 /2024	13.02.2 024	ABLAP L- 13273 /2023	H K DAS	C.O.	CHIEF JUSTI CE'S COURT		BAIL- 2	(S ea t No - 9)
3 2 1	14275 /2024	13.02.2 024	ABLAP L- 12552 /2023	K C PANDA	C.O.	CHIEF JUSTI CE'S COURT		BAIL- 2	(S ea t No - 12)
3 2 2	14276 /2024	13.02.2 024	ABLAP L- 13840 /2023	A K BEHARA	C.O.	CHIEF JUSTI CE'S COURT			(S ea t No - 12)
3 2 3	14277 /2024	13.02.2 024	ABLAP L- 15521 /2023	A PARIDA	C.O.	CHIEF JUSTI CE'S COURT		BAIL- 2	(S ea t No - 8)
3 2 4	14278 /2024	13.02.2 024	ABLAP L- 10392 /2023	B SINGH	C.O.	CHIEF JUSTI CE'S COURT			(S ea t No - 8)
3 2 5	14279 /2024	13.02.2 024	ABLAP L- 14219 /2023	A K MOHANTY	C.O.	COURT NO. 11		BAIL- 2	(S ea t No - 8)
3 2 6	14280 /2024	13.02.2 024	CRLMC - 4737/ 2023	C.RANA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(S ea t No - 8)
3 2	14281 /2024	13.02.2 024	CRLMC -	G.SUNDARA	C.O.	COURT NO.	Order Dtd. 2024-02-12	CRIMI NAL	(S ea

7			5042/ 2023			15		MISC	t No - 2)
3 2 8	14282 /2024	13.02.2 024	WP (C) - 17506 /2014	M. R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	WRIT BRANC H-8	(S ea t No - 41)
3 2 9	14283 /2024	13.02.2 024	CRLMC - 5273/ 2023	J.R.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-12	CRIMI NAL MISC	(S ea t No - 5)
3 3 0	14284 /2024	13.02.2 024	ABLAP L- 11802 /2023	R ACHRY	C.O.	COURT NO. 11		BAIL- 2	(S ea t No - 8)
3 3 1	14285 /2024	13.02.2 024	CRLMC - 4911/ 2023	P.K.MOHANT Y	C.O.	COURT NO. 15	Order Dtd. 2024-02-12	CRIMI NAL MISC	(S ea t No - 1)
3 3 2	14286 /2024	13.02.2 024	ABLAP L- 12688 /2023	B LENKA	C.O.	COURT NO. 15			(S ea t No - 1)
3 3 3	14287 /2024	13.02.2 024	CRLMC - 4135/ 2023	T.BAG	C.O.	COURT NO. 15	Order Dtd. 2024-02-12	CRIMI NAL MISC	(S ea t No - 7)
3 3 4	14288 /2024	13.02.2 024	ABLAP L- 12688 /2023	A MOHANTY	C.O.	COURT NO. 15			(S ea t No - 7)
3 3 5	14289 /2024	13.02.2 024	CRLMC - 327/2 024	P.K.DASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-12		(S ea t No - 7)

336	14290/2024	13.02.2024	ABLAP L-14486/2023	S DAS	C.O.	COURT NO. 11		BAIL-2	(Seat No - 9)
337	14291/2024	13.02.2024	CRLMC - 217/2024	D.K.SAHU	C.O.	COURT NO. 11			(Seat No - 9)
338	14292/2024	13.02.2024	CRLMC - 5452/2023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 7)
339	14293/2024	13.02.2024	ABLAP L-9799/2023	S S PATNAIK	C.O.	COURT NO. 11		BAIL-1	(Seat No - 3)
340	14294/2024	13.02.2024	CRLMC - 273/2024	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 3)
341	14295/2024	13.02.2024	ABLAP L-13053/2023	S S PATNAIK	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-2	(Seat No - 8)
342	14296/2024	13.02.2024	CRLMC - 273/2024	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 8)
343	14297/2024	13.02.2024	WP (C) - 29836/2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 2)
344	14298/2024	13.02.2024	WP (C) - 35477/2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION)	(Seat No -)

								BENCH -1)	10 2)
3 4 5	14299 /2024	13.02.2 024	CRLMC - 4463/ 2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S ea t No - 4)
3 4 6	14300 /2024	13.02.2 024	WP (C) - 35474 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 4 7	14301 /2024	13.02.2 024	WP (C) - 29838 /2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 2)
3 4 8	14302 /2024	13.02.2 024	MATA- 174/2 022	J.D.MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	FIRST APPEA L	(S ea t No - 1)
3 4 9	14303 /2024	13.02.2 024	WP (C) - 29840 /2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 2)
3 5 0	14304 /2024	13.02.2 024	WP (C) - 35474 /2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 5 1	14305 /2024	13.02.2 024	WP (C) - 29842 /2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 2)
3 5 2	14306 /2024	13.02.2 024	WP (C) - 31440 /2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-3	(S ea t No - 14)

3 5 3	14307 /2024	13.02.2 024	WP (C) - 35471 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 5 4	14308 /2024	13.02.2 024	WP (C) - 32098 /2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-2	(S ea t No - 9)
3 5 5	14309 /2024	13.02.2 024	WP (C) - 35471 /2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 5 6	14310 /2024	13.02.2 024	WP (C) - 32213 /2023	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-4	(S ea t No - 27)
3 5 7	14311 /2024	13.02.2 024	WP (C) - 35468 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 5 8	14312 /2024	13.02.2 024	WP (C) - 32711 /2023	SHRADHASHR EE ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-2	(S ea t No - 45)
3 5 9	14313 /2024	13.02.2 024	WP (C) - 35468 /2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 6 0	14314 /2024	13.02.2 024	WP (C) - 35462 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION	(S ea t No -

								BENCH -1)	10 2)
3 6 1	14315 /2024	13.02.2 024	WP (C) - 35462 /2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 6 2	14316 /2024	13.02.2 024	WP (C) - 35459 /2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 6 3	14317 /2024	13.02.2 024	ABLAP L- 1005/ 2024	MRUTYUNJAY A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 9)
3 6 4	14318 /2024	13.02.2 024	WP (C) - 32716 /2023	S S ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-2	(S ea t No - 45)
3 6 5	14319 /2024	13.02.2 024	WP (C) - 35455 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 6 6	14320 /2024	13.02.2 024	WP (C) - 35455 /2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 6 7	14321 /2024	13.02.2 024	WP (C) - 35454 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
3 6 8	14322 /2024	13.02.2 024	WP (C) - 35454	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANC H	(S ea t

			/2022					(DIVISION BENCH -1)	No - 10 2)
369	14323 /2024	13.02.2024	WP (C) - 56/2024	M.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 11 6)
370	14324 /2024	13.02.2024	WP (C) - 35459 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 2)
371	14325 /2024	13.02.2024	ABLAP L- 991/2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No - 10 2)
372	14326 /2024	13.02.2024	WP (C) - 32724 /2023	SHRADHASHREE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH H-2	(Seat No - 45)
373	14327 /2024	13.02.2024	WP (C) - 35453 /2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 2)
374	14328 /2024	13.02.2024	WP (C) - 56/2024	P.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 11 6)
375	14329 /2024	13.02.2024	WP (C) - 32708 /2023	SHRADHASHREE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH H-2	(Seat No - 45)

376	14330/2024	13.02.2024	WP (C) - 35453/2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
377	14331/2024	13.02.2024	WP (C) - 32901/2023	N K ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH H-4	(Seat No - 38)
378	14332/2024	13.02.2024	WP (C) - 33407/2023	SHRADHASHREE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH H-1	(Seat No - 30)
379	14333/2024	13.02.2024	WP (C) - 35450/2022	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
380	14334/2024	13.02.2024	WP (C) - 33409/2023	SHRADHASHREE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH H-1	(Seat No - 30)
381	14335/2024	13.02.2024	WP (C) - 35450/2022	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
382	14336/2024	13.02.2024	MATA-92/2023	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	FIRST APPEAL	(Seat No - 4)
383	14337/2024	13.02.2024	WP (C) - 6375/2023	S.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION)	(Seat No -)

								BENCH -2)	11 3)
3 8 4	14338 /2024	13.02.2 024	WP (C) - 6375/ 2023	P.K. PAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
3 8 5	14339 /2024	13.02.2 024	WP (C) - 33410 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 8 6	14340 /2024	13.02.2 024	WP (C) - 6375/ 2023	H.K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
3 8 7	14341 /2024	13.02.2 024	WP (C) - 33416 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 8 8	14342 /2024	13.02.2 024	WP (C) - 33436 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 8 9	14343 /2024	13.02.2 024	WP (C) - 33437 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 9 0	14344 /2024	13.02.2 024	WP (C) - 33439 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 9	14345 /2024	13.02.2 024	WP (C) -	SHRADHASHR EE ROUTRAY	C.O.	COURT NO.	Order Dtd. 2024-02-07	WRIT BRANC	(S ea

1			33443 /2023			11		H-1	t No - 30)
3 9 2	14346 /2024	13.02.2 024	WP (C) - 33445 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 9 3	14347 /2024	13.02.2 024	WP (C) - 34077 /2022	S.R. OJHA	C.O.	COURT NO. 16	Order Dtd. 2023-11-03	WRIT BRANC H-8	(S ea t No - 41)
3 9 4	14348 /2024	13.02.2 024	WP (C) - 33448 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 9 5	14349 /2024	13.02.2 024	WP (C) - 338/2 024	R.C. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-03-11	WRIT BRANC H-2	(S ea t No - 50)
3 9 6	14350 /2024	13.02.2 024	WP (C) - 33451 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 9 7	14351 /2024	13.02.2 024	WP (C) - 33453 /2023	SHRADHASHR EE ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 30)
3 9 8	14352 /2024	13.02.2 024	LAA- 11/20 22	M.M. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-02-06	FIRST APPEA L	(S ea t No - 5)

399	14353/2024	13.02.2024	WP (C) - 32702/2023	SHRADHASHREE ROUSTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No - 45)
400	14355/2024	13.02.2024	ABLAP L- 1004/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-02-09		(Seat No - 45)
401	14356/2024	13.02.2024	ABLAP L- 1070/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-02-12		(Seat No - 45)
402	14357/2024	13.02.2024	ABLAP L- 985/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-02-09	BAIL-2	(Seat No - 8)
403	14358/2024	13.02.2024	ABLAP L- 998/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-02-09		(Seat No - 8)
404	14359/2024	13.02.2024	ABLAP L- 1003/2024	T.R. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-09	BAIL-2	(Seat No - 9)
405	14360/2024	13.02.2024	ABLAP L- 999/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-02-09		(Seat No - 9)
406	14361/2024	13.02.2024	WP (C) - 7525/2018	P.K. DAS	C.O.	COURT NO. 16	Order Dtd. 2023-12-22	WRIT BRANCH-2	(Seat No - 6)
40	14362/2024	13.02.2024	ABLAP L-	DEBENDRA LALA	C.O.	COURT NO.	Order Dtd. 2024-02-09		(Seat

7			1002/ 2024			16			t No - 6)
4 0 8	14363 /2024	13.02.2 024	ABLAP L- 1001/ 2024	T.R. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-09		(S ea t No - 6)
4 0 9	14364 /2024	13.02.2 024	ABLAP L- 1006/ 2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-01		(S ea t No - 6)
4 1 0	14365 /2024	13.02.2 024	ABLAP L- 1000/ 2024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 1	14367 /2024	13.02.2 024	ABLAP L- 1008/ 2024	SUSHIL DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 2	14368 /2024	13.02.2 024	ABLAP L- 1009/ 2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t No - 6)
4 1 3	14369 /2024	13.02.2 024	ABLAP L- 996/2 024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 8)
4 1 4	14370 /2024	13.02.2 024	ABLAP L- 994/2 024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 9)
4 1 5	14371 /2024	13.02.2 024	ABLAP L- 1014/ 2024	AVIRAM PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 9)
4	14372	13.02.2	ABLAP	SUVENDU	C.O.	COURT	Order Dtd. 2024-02-12		(S

16	/2024	024	L-1066/2024	BARIK		NO. 11			eat No - 9)
417	14373/2024	13.02.2024	ABLAP L-1064/2024	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No - 9)
418	14374/2024	13.02.2024	ABLAP L-4361/2023	BISWAJIT DAS	C.O.	COURT NO. 2	Order Dtd. 2023-05-11	BAIL-1	(Seat No - 5)
419	14375/2024	13.02.2024	CRLMP - 180/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-14	WRIT BRANC H-4	(Seat No - 17)
420	14376/2024	13.02.2024	CRLMP - 167/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(Seat No - 17)
421	14377/2024	13.02.2024	CRLMP - 179/2024	K R JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(Seat No - 17)
422	14378/2024	13.02.2024	CRLMP - 164/2024	M.C. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(Seat No - 17)
423	14379/2024	13.02.2024	CRLMP - 163/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(Seat No - 17)
4	14380	13.02.2024	CRLMP	PRITAM	C.O.	COURT	Order Dtd. 2024-02-12	WRIT	(S

2 4	/2024	024	- 178/2 024	KUMAR MOHANTY		NO. 2		BRANC H-4	ea t No - 17)
4 2 5	14381 /2024	13.02.2 024	CRLMP - 162/2 024	B.R. SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)
4 2 6	14382 /2024	13.02.2 024	CRLMP - 177/2 024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)
4 2 7	14383 /2024	13.02.2 024	CRLMP - 176/2 024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)
4 2 8	14384 /2024	13.02.2 024	CRLMP - 161/2 024	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)
4 2 9	14385 /2024	13.02.2 024	CRLMP - 173/2 024	A DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)
4 3 0	14386 /2024	13.02.2 024	CRLMP - 160/2 024	B.K. PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)
4 3 1	14387 /2024	13.02.2 024	CRLMP - 172/2 024	A DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 17)

									17)
432	14388/2024	13.02.2024	CRLMP - 720/2023	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-11	WRIT BRANCH-5	(Seat No - 21)
433	14389/2024	13.02.2024	CRLMP - 170/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 5	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 17)
434	14390/2024	13.02.2024	ABLAP L- 3790/2023	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2023-05-16	BAIL-2	(Seat No - 7)
435	14391/2024	13.02.2024	CRLMP - 169/2024	M NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No - 17)
436	14392/2024	13.02.2024	CRLMP - 168/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 17)
437	14393/2024	13.02.2024	BLAPL - 4506/2023	P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL-2	(Seat No - 7)
438	14394/2024	13.02.2024	BLAPL - 14064/2023	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL-2	(Seat No - 12)
439	14395/2024	13.02.2024	BLAPL - 10334/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL-2	(Seat No

									- 10)
4 4 0	14396 /2024	13.02.2 024	BLAPL - 12653 /2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL- 1	(S ea t No - 6)
4 4 1	14397 /2024	13.02.2 024	BLAPL - 12468 /2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 7)
4 4 2	14398 /2024	13.02.2 024	BLAPL - 12724 /2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 10)
4 4 3	14399 /2024	13.02.2 024	ABLAP L- 1069/ 2024	K C PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	BAIL- 2	(S ea t No - 12)
4 4 4	14400 /2024	13.02.2 024	ABLAP L- 1071/ 2024	K C PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(S ea t No - 12)
4 4 5	14401 /2024	13.02.2 024	ABLAP L- 989/2 024	KK NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 8)
4 4 6	14402 /2024	13.02.2 024	ABLAP L- 993/2 024	K DANG	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(S ea t No - 8)
4 4 7	14403 /2024	13.02.2 024	ABLAP L- 997/2 024	KK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL- 2	(S ea t No -)

									12)
4 4 8	14404 /2024	13.02.2 024	ABLAP L- 1072/ 2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 12)
4 4 9	14405 /2024	13.02.2 024	ABLAP L- 1060/ 2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(S ea t No - 12)
4 5 0	14406 /2024	13.02.2 024	ABLAP L- 1074/ 2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-11		(S ea t No - 12)
4 5 1	14407 /2024	13.02.2 024	ABLAP L- 1075/ 2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL- 2	(S ea t No - 12)
4 5 2	14408 /2024	13.02.2 024	ABLAP L- 1062/ 2024	KC PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(S ea t No - 12)
4 5 3	14409 /2024	13.02.2 024	ABLAP L- 1076/ 2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-11	BAIL- 2	(S ea t No - 12)
4 5 4	14410 /2024	13.02.2 024	ABLAP L- 1063/ 2024	PK MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(S ea t No - 12)
4 5 5	14411 /2024	13.02.2 024	ABLAP L-	T. K. BARIK	C.O.	COURT NO.	Order Dtd. 2024-02-02		(S ea

5			702/2024			11			t No - 12)
456	14412/2024	13.02.2024	ABLAP L-1077/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL-2	(Seat No - 8)
457	14413/2024	13.02.2024	ABLAP L-1065/2024	KC PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No - 8)
458	14414/2024	13.02.2024	ABLAP L-1078/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No - 8)
459	14415/2024	13.02.2024	ABLAP L-1056/2024	AK PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	BAIL-2	(Seat No - 11)
460	14416/2024	13.02.2024	ABLAP L-986/2024	J P BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL-1	(Seat No - 5)
461	14417/2024	13.02.2024	WP (C) - 2535/2024	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH-1	(Seat No - 3)
462	14418/2024	13.02.2024	WP (C) - 1129/2023	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-17	WRIT BRANCH-4	(Seat No - 27)
463	14419/2024	13.02.2024	WP (C) - 2025/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANCH-3	(Seat No

									- 12)
4 6 4	14420 /2024	13.02.2 024	WP (C) - 2972/ 2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 6 5	14421 /2024	13.02.2 024	WP (C) - 2996/ 2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 6 6	14422 /2024	13.02.2 024	WP (C) - 21228 /2023	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 19)
4 6 7	14423 /2024	13.02.2 024	WP (C) - 2920/ 2024	B.K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 6 8	14424 /2024	13.02.2 024	WP (C) - 2940/ 2024	JITENDRA KUMAR CHHOTARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 6 9	14425 /2024	13.02.2 024	WP (C) - 427/2 024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-3	(S ea t No - 51)
4 7 0	14426 /2024	13.02.2 024	WP (C) - 560/2 024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 52)
4	14427	13.02.2	WP (C)	P. BEHERA	C.O.	COURT	Order Dtd. 2024-02-12	WRIT	(S

7 1	/2024	024	- 429/2 024			NO. 2 OLD		BRANC H-3	ea t No - 51)
4 7 2	14428 /2024	13.02.2 024	WP (C) - 30463 /2023	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-8	(S ea t No - 40)
4 7 3	14429 /2024	13.02.2 024	WP (C) - 2904/ 2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 7 4	14430 /2024	13.02.2 024	WP (C) - 2911/ 2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 7 5	14431 /2024	13.02.2 024	WP (C) - 2908/ 2024	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 7 6	14432 /2024	13.02.2 024	WP (C) - 2906/ 2024	H.S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H-5	(S ea t No - 21)
4 7 7	14433 /2024	13.02.2 024	WP (C) - 41138 /2023	KALI PRASAD MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
4 7 8	14434 /2024	13.02.2 024	ABLAP L- 606/2 024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(S ea t No -

									118)
479	14435/2024	13.02.2024	ABLAP L-606/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Seat No - 118)
480	14436/2024	13.02.2024	WP (C) - 41658/2023	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
481	14437/2024	13.02.2024	ABLAP L-577/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Seat No - 123)
482	14438/2024	13.02.2024	WP (C) - 1159/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
483	14439/2024	13.02.2024	WP (C) - 1759/2024	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
484	14440/2024	13.02.2024	WP (C) - 2146/2024	GAGAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
485	14441/2024	13.02.2024	WP (C) - 1895/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
488	14442/2024	13.02.2024	WP (C) -	R K SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANCH	(Seat

6			1895/ 2024			OLD		H (DIVI SION BENCH -2)	t No - 11 4)
4 8 7	14443 /2024	13.02.2 024	CRLMA - 17/20 23	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 9)
4 8 8	14444 /2024	13.02.2 024	CRLA- 151/2 019	MISS SAHELI SATYARUPA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 6)
4 8 9	14445 /2024	13.02.2 024	CRLMC - 142/2 024	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMI NAL MISC	(S ea t No - 2)
4 9 0	14446 /2024	13.02.2 024	BLAPL - 568/2 024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	BAIL- 1	(S ea t No - 3)
4 9 1	14447 /2024	13.02.2 024	BLAPL - 727/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-08		(S ea t No - 3)
4 9 2	14448 /2024	13.02.2 024	ABLAP L- 23/20 24	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-09		(S ea t No - 3)
4 9 3	14449 /2024	13.02.2 024	ABLAP L- 894/2 024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-02-09		(S ea t No - 3)
4 9 4	14452 /2024	13.02.2 024	CMP- 200/2 023	P R SWAIN	C.O.	COURT NO. 2		WRIT BRANC H-6	(S ea t No - 16)

)
4 9 5	14453 /2024	13.02.2 024	WP (C) - 35477 /2022	G C JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
4 9 6	13857 /2024	13.02.2 024	WA- 2067/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(S ea t No - 4)
4 9 7	13871 /2024	13.02.2 024	ABLAP L- 14819 /2023	AMARESH TRIPATHY	GENE RAL		Order Dtd. 2023-12-20	BAIL- 1	(S ea t No - 6)
4 9 8	13875 /2024	13.02.2 024	ABLAP L- 124/2 022	DURGADATTA MOHAPATRA	GENE RAL		Order Dtd. 2022-10-27	CRIMI NAL MISC	(S ea t No - 9)
4 9 9	13878 /2024	13.02.2 024	ABLAP L- 546/2 024	SAROJ BARIK	GENE RAL		Order Dtd. 2024-02-06	BAIL- 2	(S ea t No - 10)
5 0 0	13880 /2024	13.02.2 024	BLAPL - 12904 /2023	PRABIR KUMAR RAY	GENE RAL		Order Dtd. 2024-02-08	BAIL- 1	(S ea t No - 5)
5 0 1	13882 /2024	13.02.2 024	BLAPL - 459/2 023	SUDHANSU KUMAR SETHY	GENE RAL		Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 12)
5 0 2	13885 /2024	13.02.2 024	ABLAP L- 398/2 024	SEK MATTIULA BOCKS	GENE RAL		Order Dtd. 2024-02-07	BAIL- 1	(S ea t No - 2)
5	13886	13.02.2	BLAPL	GOPAL	GENE		Order Dtd. 2024-02-09		(S

03	/2024	024	- 270/2 024	PRASAD LAL	RAL				ea t No - 2)
504	13888 /2024	13.02.2 024	BLAPL - 12210 /2023	MANAS RANJAN PATRA	GENE RAL		Order Dtd. 2024-02-09	BAIL- 2	(S ea t No - 8)
505	13891 /2024	13.02.2 024	CRLMC - 4270/ 2023	CHIRANJEEV BIDYABHUSH AN	GENE RAL		Order Dtd. 2024-02-07	CRIMI NAL MISC	(S ea t No - 1)
506	13895 /2024	13.02.2 024	WA- 2064/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(S ea t No - 4)
507	13897 /2024	13.02.2 024	WA- 756/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(S ea t No - 7)
508	13901 /2024	13.02.2 024	WA- 757/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-21	WRIT APPEA L	(S ea t No - 7)
509	13903 /2024	13.02.2 024	WA- 1712/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-20	WRIT APPEA L	(S ea t No - 7)
510	13904 /2024	13.02.2 024	WA- 1711/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-20	WRIT APPEA L	(S ea t No - 7)
511	13906 /2024	13.02.2 024	WA- 1710/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-20	WRIT APPEA L	(S ea t No - 7)

512	13908/2024	13.02.2024	WA-612/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 1)
513	13912/2024	13.02.2024	WA-1740/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)
514	13916/2024	13.02.2024	WA-1737/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)
515	13932/2024	13.02.2024	WA-610/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 1)
516	13933/2024	13.02.2024	WA-1131/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 1)
517	13935/2024	13.02.2024	WA-904/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 6)
518	13940/2024	13.02.2024	WA-755/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 7)
519	13942/2024	13.02.2024	WA-748/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 7)
520	13948/2024	13.02.2024	WA-258/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No -)

									5)
5 2 1	13950 /2024	13.02.2 024	WA- 1898/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-09		(S ea t No - 5)
5 2 2	13953 /2024	13.02.2 024	WA- 1755/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-07	WRIT APPEA L	(S ea t No - 7)
5 2 3	13958 /2024	13.02.2 024	WA- 1467/ 2023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-03	WRIT APPEA L	(S ea t No - 1)
5 2 4	13967 /2024	13.02.2 024	WA- 262/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-01	WRIT APPEA L	(S ea t No - 5)
5 2 5	13978 /2024	13.02.2 024	RSA- 7/202 4	BAIDHAR KHATOI	GENE RAL		Order Dtd. 2024-02-08	SECON D APPEA L	(S ea t No - 4)
5 2 6	13999 /2024	13.02.2 024	WA- 172/2 022	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-03-20	WRIT APPEA L	(S ea t No - 2)
5 2 7	14003 /2024	13.02.2 024	WA- 172/2 022	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11-07	WRIT APPEA L	(S ea t No - 2)
5 2 8	14061 /2024	13.02.2 024	WA- 1711/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-07	WRIT APPEA L	(S ea t No - 2)
5 2 9	14063 /2024	13.02.2 024	WA- 261/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-01	WRIT APPEA L	(S ea t No

									-5)
530	14066/2024	13.02.2024	WA-259/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No - 5)
531	14069/2024	13.02.2024	WA-1713/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No - 2)
532	14071/2024	13.02.2024	WA-2564/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No - 4)
533	14074/2024	13.02.2024	WA-2070/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No - 4)
534	14076/2024	13.02.2024	WA-1955/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No - 2)
535	14079/2024	13.02.2024	WA-2284/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No - 3)
536	14080/2024	13.02.2024	WP (C) - 330/2024	LOKNATH BEHERA	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No - 50)
537	14081/2024	13.02.2024	WP (C) - 2843/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 37)
5	14082	13.02.2024	CONTC	M/S. MANAS	GENERAL				(S

38	/2024	024	- 173/2 024	PATI	RAL				ea t No - 37)
539	14083 /2024	13.02.2 024	CONTC - 175/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)
540	14084 /2024	13.02.2 024	CONTC - 176/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)
541	14085 /2024	13.02.2 024	CONTC - 242/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)
542	14086 /2024	13.02.2 024	CONTC - 243/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)
543	14087 /2024	13.02.2 024	CONTC - 250/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)
544	14088 /2024	13.02.2 024	CONTC - 256/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)
545	14091 /2024	13.02.2 024	CONTC - 325/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-09		(S ea t No - 37)

									37)
546	14093/2024	13.02.2024	CONTC - 508/2024	M/S. MANAS PATI	GENERAL		Order Dtd. 2024-02-09		(Seat No - 37)
547	14096/2024	13.02.2024	ABLAP L- 1057/2024	GP LAL	GENERAL		Order Dtd. 2024-02-12		(Seat No - 37)
548	14097/2024	13.02.2024	WP (C) - 2473/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
549	13830/2024	13.02.2024	BLAPL - 14576/2023	S K BISWAL	GENERAL		Order Dtd. 2024-01-25	BAIL-1	(Seat No - 3)
550	13831/2024	13.02.2024	CONTC - 273/2011	R SAHOO	GENERAL		Order Dtd. 2023-05-04	CONTE MPT	(Seat No - 1)
551	13832/2024	13.02.2024	LAA- 108/2010	S C MOHANTY	GENERAL		Order Dtd. 2024-01-19	FIRST APPEAL	(Seat No - 7)
552	13835/2024	13.02.2024	CRLMC - 3596/2022	S BISWAL	GENERAL		Order Dtd. 2023-01-04	CRIMINAL MISC	(Seat No - 6)
553	13841/2024	13.02.2024	CRLMC - 1605/2023	P K SAHOO	GENERAL		Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 4)

5 5 4	13846 /2024	13.02.2 024	RSA- 121/2 017	D NAYAK	GENE RAL		Order Dtd. 2020-12-23	SECON D APPEA L	(S ea t No - 5)
5 5 5	13850 /2024	13.02.2 024	RSA- 348/2 009	B C PATRA	GENE RAL		Order Dtd. 2024-02-08	SECON D APPEA L	(S ea t No - 3)
5 5 6	13853 /2024	13.02.2 024	CRLA- 35/20 24	P K BEHERA	GENE RAL		Order Dtd. 2024-01-29	CRIMI NAL APPEA L	(S ea t No - 10)
5 5 7	13859 /2024	13.02.2 024	CRLA- 491/2 021	U C JENA	GENE RAL		Order Dtd. 2023-02- 07Appealmemo,Annexure, Entire Order,Affidavit,	CRIMI NAL APPEA L	(S ea t No - 5)
5 5 8	13905 /2024	13.02.2 024	CRLA- 550/2 011	B C PATRA	GENE RAL		Order Dtd. 2011-09-23	CRIMI NAL APPEA L	(S ea t No - 11)
5 5 9	13907 /2024	13.02.2 024	WP (C) - 1625/ 2024	B R SENAPATI	GENE RAL		Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
5 6 0	13909 /2024	13.02.2 024	WP (C) - 32990 /2023	K MALLICK	GENE RAL		Order Dtd. 2023-11-20	WRIT BRANC H-4	(S ea t No - 38)
5 6 1	13910 /2024	13.02.2 024	WP (C) - 8491/ 2016	R K BARIK	GENE RAL		Order Dtd. 2017-04- 17Petition,Annexure,		(S ea t No - 38)

5 6 2	13914 /2024	13.02.2 024	WP (C) - 37391 /2023	R K BARIK	GENE RAL		Order Dtd. 2024-01-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
5 6 3	13918 /2024	13.02.2 024	WP (C) - 18786 /2023	S K ROUT	GENE RAL		Order Dtd. 2023-06- 27Petition,Annexure,	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
5 6 4	13920 /2024	13.02.2 024	WP (C) - 16309 /2007	G BARIK	GENE RAL		Order Dtd. 2008-07-22		(S ea t No - 12 2)
5 6 5	13922 /2024	13.02.2 024	WP (C) - 19961 /2017	D NAYAK	GENE RAL		PetitionAnnexure,	WRIT BRANC H-6	(S ea t No - 25)
5 6 6	13923 /2024	13.02.2 024	WP (C) - 9286/ 2023	P CHAULIA	GENE RAL		Order Dtd. 2023-07-19	WRIT BRANC H-2	(S ea t No - 45)
5 6 7	13924 /2024	13.02.2 024	OJC- 13441 /1996	A SUNDARAY	GENE RAL		Order Dtd. 2017-02- 07Petition,Annexure,Co unter,Rejoinder,		(S ea t No - 45)
5 6 8	13927 /2024	13.02.2 024	WP (C) - 1756/ 2022	B K SAHOO	GENE RAL		Order Dtd. 2024-02-06	WRIT BRANC H-5	(S ea t No - 32)
5 6 9	13931 /2024	13.02.2 024	WP (C) - 26618 /2021	B K SAHOO	GENE RAL		Order Dtd. 2024-02-02	WRIT BRANC H-5	(S ea t No

									- 22)
5 7 0	13934 /2024	13.02.2 024	WP (C) - 21846 /2019	B K SAHOO	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(S ea t No - 46)
5 7 1	13936 /2024	13.02.2 024	WP (C) - 15260 /2023	B K SAHOO	GENE RAL		Order Dtd. 2024-02-06	WRIT BRANC H-2	(S ea t No - 7)
5 7 2	13937 /2024	13.02.2 024	WP (C) - 21850 /2019	B K SAHOO	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(S ea t No - 46)
5 7 3	13938 /2024	13.02.2 024	WP (C) - 21843 /2019	B K SAHOO	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(S ea t No - 46)
5 7 4	13939 /2024	13.02.2 024	WP (C) - 21844 /2019	B K SAHOO	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(S ea t No - 46)
5 7 5	13941 /2024	13.02.2 024	WP (C) - 19941 /2019	B K SAHOO	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(S ea t No - 19)
5 7 6	13943 /2024	13.02.2 024	BLAPL - 12119 /2022	R.K.MALLIC K	GENE RAL		Order Dtd. 2024-02-01	BAIL- 1	(S ea t No - 3)
5 7 7	13945 /2024	13.02.2 024	BLAPL - 8721/	R.K.MALLIC K	GENE RAL		Order Dtd. 2024-02-01	BAIL- 1	(S ea t

			2023						No-3)
578	13946/2024	13.02.2024	WP (C) - 21026/2019	B K SAHOO	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-9)
579	13949/2024	13.02.2024	WP (C) - 1932/2024	B K SAHOO	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-2	(Seat No-6)
580	13951/2024	13.02.2024	WP (C) - 2071/2024	B K SAHOO	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
581	13952/2024	13.02.2024	WA-2862/2023	M BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Seat No-6)
582	13954/2024	13.02.2024	WA-894/2023	M BEHERA	GENERAL		Order Dtd. 2024-02-01	WRIT APPEAL	(Seat No-4)
583	13956/2024	13.02.2024	WP (C) - 17226/2023	SARAT KUMAR PRADHAN	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-4	(Seat No-38)
584	13957/2024	13.02.2024	CRLMC - 3906/2022	J P KAR	GENERAL		Order Dtd. 2022-12-21Petition,Annexure,	CRIMINAL MISC	(Seat No-2)
585	13959/2024	13.02.2024	SA-19/1987	R K SARANGI	GENERAL		Order Dtd. 2023-12-11	SECOND APPEAL	(Seat No-7)

586	13960/2024	13.02.2024	WP (C) - 37462/2020	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2021-01-21	WRIT BRANCH-3	(Seat No - 11)
587	13961/2024	13.02.2024	WP (C) - 24262/2023	G P JENA	GENERAL		Order Dtd. 2023-10-11Petition,	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
588	13962/2024	13.02.2024	BLAPL - 610/2024	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-03-01		(Seat No - 110)
589	13965/2024	13.02.2024	WP (C) - 24262/2023	G P JENA	GENERAL		Order Dtd. 2023-10-11	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
590	13970/2024	13.02.2024	WP (C) - 8757/2006	P K MOHANTY	GENERAL		Order Dtd. 2015-11-05Petition,Annexure,Entire Order,		(Seat No - 110)
591	13973/2024	13.02.2024	WP (C) - 4069/2021	M BEHERA	GENERAL		Order Dtd. 2022-10-11	WRIT BRANCH-7	(Seat No - 5)
592	13976/2024	13.02.2024	WPC (O A) - 1572/2019	G DAS	GENERAL		Order Dtd. 2024-02-08	OA Branch	(Seat No - 1)
593	13979/2024	13.02.2024	OJC- 12372/2001	K N SAHOO	GENERAL		Order Dtd. 2001-10-10		(Seat No - 1)

594	13980/2024	13.02.2024	OJC-9449/1993	K N SAHOO	GENERAL		Order Dtd. 1996-01-29		(Seat No - 1)
595	13981/2024	13.02.2024	RSA-346/2011	M BARAL	GENERAL		Appealmemo	SECOND APPEAL	(Seat No - 2)
596	13982/2024	13.02.2024	WP (C) - 43207/2023	B PATTANAİK	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 38)
597	13984/2024	13.02.2024	MATA-30/2022	P K JENA	GENERAL		Judgement Dtd. 2024-02-06 Appealmemo, Annexure, Counter,	FIRST APPEAL	(Seat No - 5)
598	13985/2024	13.02.2024	MATA-10/2022	P K JENA	GENERAL		Judgement Dtd. 2024-02-06 Appealmemo, Annexure, Counter,	FIRST APPEAL	(Seat No - 5)
599	13986/2024	13.02.2024	RSA-299/2023	D SWAIN	GENERAL		Order Dtd. 2023-08-25		(Seat No - 5)
600	13988/2024	13.02.2024	CONTC - 605/2009	S DAS	GENERAL		Petition Annexure,		(Seat No - 5)
601	13989/2024	13.02.2024	SA-108/1999	A SAHOO	GENERAL		Order Dtd. 2024-02-06	SECOND APPEAL	(Seat No - 7)
602	13991/2024	13.02.2024	CRLMP - 1329/2023	P. K. PATTANAİK	GENERAL		Order Dtd. 2023-08-08	WRIT BRANCH-1	(Seat No - 1)

									-1)
603	13998/2024	13.02.2024	CRLA-193/2023	S BISWAL	GENERAL		Order Dtd. 2024-02-08	CRIMINAL APPEAL	(Seat No - 9)
604	14001/2024	13.02.2024	CMP-1427/2023	R DAS	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-3	(Seat No - 13)
605	14004/2024	13.02.2024	CMP-1399/2018	P C MOHANTY	GENERAL		Order Dtd. 2018-12-05	WRIT BRANCH-5	(Seat No - 47)
606	14005/2024	13.02.2024	CMP-1651/2015	K SAHOO	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 46)
607	14006/2024	13.02.2024	OJC-290/1993	B B MALICK	GENERAL		Entire Order		(Seat No - 46)
608	14008/2024	13.02.2024	OJC-290/1998	B B MALLICK	GENERAL		Entire Order		(Seat No - 46)
609	14010/2024	13.02.2024	WPC (OAC) - 4232/2016	S SATAPATHY	GENERAL		Order Dtd. 2022-08-16	OA Branch	(Seat No - 1)
610	14013/2024	13.02.2024	WP (C) - 25001/2012	B B MALLICK	GENERAL		Entire Order		(Seat No - 1)

									- 1)
6 1 1	14022 /2024	13.02.2 024	WP (C) - 93/20 20	B K DALAI	GENE RAL		PetitionAnnexure,	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
6 1 2	14030 /2024	13.02.2 024	WP (C) - 5324/ 2003	B B MALLICK	GENE RAL		Order Dtd. 2019-11-20		(S ea t No - 10 4)
6 1 3	14032 /2024	13.02.2 024	WP (C) - 8699/ 2018	B B MALLICK	GENE RAL		Entire Order		(S ea t No - 10 4)
6 1 4	14034 /2024	13.02.2 024	WP (C) - 8700/ 2018	B B MALLICK	GENE RAL		Entire Order		(S ea t No - 10 4)
6 1 5	14036 /2024	13.02.2 024	WP (C) - 14234 /2016	B B MALLICK	GENE RAL		Entire Order		(S ea t No - 10 4)
6 1 6	14038 /2024	13.02.2 024	WP (C) - 10280 /2018	B B MALLICK	GENE RAL		Entire Order		(S ea t No - 10 4)
6 1 7	14043 /2024	13.02.2 024	SA- 213/1 966	G BARIK	GENE RAL		Order Dtd. 1970-07-15		(S ea t No - 10 4)
6 1	14047 /2024	13.02.2 024	CRLA- 318/1	P K JENA	GENE RAL		Final Order		(S ea

8			993					t No - 10 4)
6 1 9	14264 /2024	13.02.2 024	CRLMA - 414/2 023	SRINIBASH MOHANTY	GENE RAL		Order Dtd. 2023-10-12	BAIL- 2 (S ea t No - 8)
6 2 0	14354 /2024	13.02.2 024	OJC- 2772/ 1994	A K MOHANTY	GENE RAL		Order Dtd. 2011-02-25	(S ea t No - 8)
6 2 1	14366 /2024	13.02.2 024	BLAPL - 10442 /2023	N SAHOO	GENE RAL		Order Dtd. 2023-11-01	BAIL- 2 (S ea t No - 12)
6 2 2	14450 /2024	13.02.2 024	WP (C) - 6263/ 2017	R. K. DEHURY	GENE RAL		Order Dtd. 2017-04-19	(S ea t No - 12)
6 2 3	14451 /2024	13.02.2 024	WP (C) - 17611 /2015	R. K. DEHURY	GENE RAL		Order Dtd. 2023-11-02	WRIT BRANC H (DIVI SION BENCH -2) (S ea t No - 11 2)
6 2 4	14454 /2024	13.02.2 024	BLAPL - 13389 /2006	S CHOUDHURY	GENE RAL		Order Dtd. 2007-01-12	(S ea t No - 11 2)

NIC